

**SHRI BASU DEV ACHARIA:** Why he is so rigid?

**SHRI CHANNDRAJEET YADAV:** I am making a very responsible statement. About three weeks before, a Minister made a statement and the Chairman Col. Ram Singh, was in the Chair and he decided and said 'I am allowing four clarifications from Members, one from each party'. . . (Interruptions) . . . Here a member was attacked, his house was attacked. Then the Minister was saying, 'Don't set a wrong precedent.'

**SHRI BASU DEV ACHARIA:** He asked a question, the Minister must reply . . . (Interruptions) . . .

**SHRI S. B. CHAVAN:** Hon. Member Shri Ram Vilas Paswan has taken a very personal view because he happens to be from the weaker sections. That is why I am taking this position that since he has said this, I have to say that I don't have any readymade information with me.

[Translation]

**SHRI RAM VILAS PASWAN:** Whatever I am saying, I am saying in my capacity as a Member of the House. There is no question of weaker sections. I am a Member of this House. Two months have elapsed since this incident took place.

**SHRI S. B. CHAVAN:** No. in reply to your question, I replied that the requisite information is not available with me at the moment. Let him write to me, I will give a reply.

[English]

**SHRI BASU DEV ACHARIA:** The incident took place on the 22nd

and you have no information . . . (Interruptions) . . .

*At this stage, Shri Ram Vilas Paswan and some other Hon. Members left the House.*

**MR. DEPUTY SPEAKER:** I request the Hon. Members kindly to have their seats. Kindly have your seats. I request Shri M. M. Jacob, the Minister of State in the Ministry of Home Affairs to make a Statement regarding incident that took place near the Boat Club Lawns on 13-8-91.

**Incident near the Boat Club Lawns at New Delhi on 13-8-1991**

[English]

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB):** I wish to apprise the Honourable Members of this august House about the incident which took place at the Boat Club lawns on 13-8-1991.

On 13-8-1991, about 300 Kashmiri migrants collected at India Gate with the intention of sitting on a 48 hour "Dharna" on the Boat Club lawns. They were escorted by the Delhi Police from India Gate upto the place of "Dharna", near the Rajpath-Janpath crossing.

Suddenly, the migrants became violent, broke through the police barricade and began to run towards the Parliament House. They were warned by the Delhi Police and stopped about 100

yards away on Rajpath. When they were stopped, they threw stones on the Police force and assaulted some policemen and in this way 5 policemen received injuries. In order to disperse them, 10 rounds of teargas shells were burst and a cane charge resorted to. During dispersal of the crowd, 5 persons amongst the Kashmiri migrants sustained injuries. A case under the relevant sections of the IPC has been registered, and 21 persons were arrested in this case. All the 21 persons were released on the same day. 87 persons were also detained under Section 65 of the Delhi Police Act and were released later in the day. All 5 migrants and all the 5 policemen who were injured sustained minor injuries.

The migrants were demanding rehabilitation like allotment of shops, houses, loans, etc. in Delhi. The Government policy is to provide them relief for their day-to-day needs. A permanent rehabilitation outside the Srinagar valley has not been contemplated as it is the endeavour of the Government to enable return of the migrants to their homes in the valley as soon as the law and order situation improves.

[Translation]

**DR. LAXMINARAYAN PANDEYA** : (Mandsaur) : Mr. Deputy Speaker, Sir, the first objection regarding the statement of the Hon. Minister is that prior intimation regarding the statement should have been given. It is only after that he should have come forward to make a statement. Neither

prior notice was given nor copies of the statement were laid on the Table.

Secondly, I would like to point out that the Hon. Minister has not touched even a single point about which Kashmiri migrants had staged their demonstration at the Boat Club. He did not state whether the Government intends to do something for them. They are living in a very deplorable condition as there is no proper arrangement of boarding and lodging. They were beaten mercilessly with 'lathis' on the road like animals. Nothing has been said by the Hon. Minister in regard to this inhuman treatment. I want that an enquiry into the matter should be conducted, as to how the police behaved with them. What steps the Government is contemplating to take in respect of the migrants . . . (Interruptions) . . . Mr. Deputy Speaker, Sir, if he does not say anything in this regard, I am walking out as a protest.

*At this stage, Dr. Laxminarayan Pandeya and some other Hon. Members left the House.*

[English]

**MR. DEPUTY SPEAKER** : The House stands adjourned to reassemble at 11.00 a.m. On Tuesday, the 20th August, 1991.

20. 03 hrs

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, August 20, 1991/Sravana 29, 1913 (Saka).*